

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4

New IA/4599/ND/2022 IN IB/67/ND/2022

IN THE MATTER OF:

Yadubir Singh Sajwan	...	Applicant
Versus		
Som Resorts Private Limited	...	Respondent

Order under Section 7 Of IBC, 2016.

Order delivered on 26.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Adv Divya Jagga
For the Respondent :

ORDER

IA/4599/ND/2022

This status report has been filed on behalf of IRP. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA/4599/ND/2022 stands disposed of.

-Sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-Sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)